GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO - 2312 ANSWERED ON - 01/08/2022

National Scheme of Incentive to Girls for Secondary Education

2312. SHRI RAJA AMARESHWARA NAIK:

DR. JAYANTA KUMAR ROY:

SHRIMATI SANGEETA KUMARI SINGH DEO:

DR. SUKANTA MAJUMDAR:

SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRI BHOLA SINGH:

SHRI VINOD KUMAR SONKAR:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Government has launched the National Scheme of Incentive to Girls for Secondary Education;
- (b) if so, the details thereof;
- (c) whether the Government is also implementing the scholarship schemes like Merit Scholarship Scheme, Post Graduate Indira Gandhi Scholarship for Single Girl Child and Swarmi Vivekananda Single Girl Child Scholarship for Research in Social Sciences, etc.
- (d) if so, the details thereof indicating features and funds along with the number of beneficiaries therefrom, Scheme/State-wise including Uttar Pradesh;
- (e) whether the funds allotted and the number of scholarships under these Schemes are not sufficient and there is a need to increase them; and
- (f) if so, the details thereof and the corretive measures taken or proposed to be taken by the Government in this regard?

ANSWER MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) & (b): The NSIGSE scheme has been discontinued w.e.f. the year 2018-19 due to inherent issues in the design and implementation of the scheme. However, this Ministry remains strongly committed to the education of girl child, specially those belonging to SC and ST and other disadvantaged groups. Education of girl child is a critical component in various interventions of

the Department of School Education and Literacy. Several measures for education of girls are being implemented through the flagship scheme of Samagra Shiksha being operated by this Department. Some of them are as follows:-

- Up-gradation of Kasturba Gandhi Balika Vidyalayas (KGBVs) from Class 6-8 to Class 6-12, which mainly cater to SC, ST and BPL girl students.
- Self-defence training for girls from upper primary to senior secondary stage.
- Enhanced commitment to 'Beti Bachao Beti Padhao'.
- Enhanced Transport facility for access to school.
- Allocation for uniforms under RTE Act enhanced from Rs. 400 to Rs. 600 per child per annum.
- Allocation for textbooks under the RTE Act, enhanced from Rs. 150/250 per child per annum to Rs.250/400 per child per annum.
- Allocation for Children with Special Needs (CwSN) increased from Rs. 3000 per child per annum to Rs. 3500 per child per annum. Stipend of Rs. 200 per month for Girls with Special Needs from Classes 1 to 12.
- (c): Brief of the scholarship schemes being implemented by Ministry of Education; National Means cum Merit Scholarship Scheme (NMMSS), Central Sector Scholarship Scheme for College and University Students, Special Scholarship Scheme for Jammu & Kashmir and Ladakh, Post Graduate Indira Gandhi Scholarship for Single Girl Child and Swami Vivekananda Single Girl Child Scholarship for Research in Social Science are at Annexure-I.
- (d): Details of funds along with the number of beneficiaries therefrom, Scheme/ State-wise including Uttar Pradesh are at Annexure-II.
- (e): No, there is no fund constraint for these schemes.
- **(f):** In view of the above, studies are conducted periodically as per directives of Ministry of Finance and any recommendations are complied promptly.

Annexure referred to in Part (c) of the reply to Lok Sabha Unstarred Question No. 2312 asked by Shri Raja Amareshwara Naik, Dr. Jayanta Kumar Roy, Shrimati Sangeeta Kumari Singh Deo, Dr. Sukanta Majumdar, Shri Rajveer Singh (Raju Bhaiya), Shri Bhola Singh, Shri Vinod Kumar Sonkar, Hon'ble MPs, Lok Sabha regarding National Scheme of Incentive to Girls for Secondary Education for answer on 01.08.2022.

1. National Means-cum-Merit Scholarship Scheme (NMMSS):

Objective: The Central Sector Scheme 'National Means-cum-Merit Scholarship Scheme' was launched in 2008, after getting approval from CCEA, with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue their education at secondary stage.

Eligibility: Students whose parental income from all sources is not more than Rs. 3,50,000/- per annum are eligible to avail the scholarships. The students must have minimum of 55 % marks or equivalent grade in Class VII examination for appearing in selection test for award of scholarship (relax able by 5% for SC/ST students). The students should be studying as regular student in a Government, Government-aided and local body schools.

Scope: One lakh fresh scholarships are awarded to selected students of class IX every year and their continuation / renewal in classes X to XII for study in State Government, Government-aided and Local body schools

Scholarship rate: The amount of scholarship is Rs. 12000/- per annum

Direct Benefit Transfer (DBT): The scheme is covered under the DBT w.e.f. 2018-19 wherein the scholarship is disbursed directly into the bank account of beneficiaries.

Online Portal: The scheme is fully on boarded on National Scholarship Portal (NSP) from 2018-19. The Ministry sanction funds from Annual Budget Provision for releasing them to SBI, the implementing bank for scheme for disbursal of scholarships to students directly into their bank accounts by Direct Benefit Transfer (DBT) through Public Financial Management System (PFMS).

Reservation: There is reservation as per State Government norms.

2. Central Sector Scheme of Scholarship for College and University Students:

Objective: Under the scheme, financial assistance is provided for pursuing higher studies to eligible meritorious students.

Eligibility: Students who are in top 20th percentile of successful candidates in class XII and having family income uptoRs. 8 lakh p.a. are eligible to apply.

Scope: 82,000 fresh scholarships are available for award every year (41000 for boys and 41000 for girls). These have been divided amongst the State Education Boards based on the State's population in the age group of 18-25 years.

Scholarship rate: The rate of scholarship is Rs. 10,000/- p.a. for the first three years and Rs. 20,000/- p.a. for the fourth and fifth year.

Direct Benefit Transfer (DBT): The scheme is covered under the DBT w.e.f. 1.1.2013 wherein the scholarship is disbursed directly into the bank account of beneficiaries.

Online Portal: CSSS is on-boarded on the National Scholarship Portal with effect from 1.8.2015. The eligible pass out students from the Academic Year 2015 onwards are required to apply online for fresh and renewal scholarship through the portal.

Reservation: Central Reservation Policy is being followed under the scheme 15% seats are earmarked for SCs, 7.5% for STs and 27 % for OBCs and 5% horizontal reservation for Persons with Disabilities (PwDs) in all the categories.

3. Special Scholarship Scheme for Jammu & Kashmir and Ladakh

Objective: The Special Scholarship Scheme for Jammu & Kashmir and Ladakh (SSS for J&K and Ladakh) aims at encouraging the youth from Jammu & Kashmir and Ladakh to take advantage of the educational institutions outside these UTs, which would provide them an opportunity, to interact with their counterparts from the rest of the country, thereby helping them become a part of the mainstream.

Eligibility: Students of Jammu & Kashmir and Ladakh having family income of up to Rs. 8.0 lakh p.a. and having passed Class XII/Equivalent Examination from these Uts are eligible to apply under the scheme. Students who have secured admission outside these Uts either in allotted seats through centralized counseling as well as those students who have taken admission in Central Universities or Medical/Engineering Colleges based on Government conducted National level examination are eligible for award of scholarship.

Scope: 5000 fresh scholarships are provided every year (2070 for General Degree Courses, 2830 for Professional Courses and 100 for Medical Courses). There is a provision of interchangeability of slots, subject to shortfall in the number of General degree subject to savings accruing from any shortfall in the number of students opting for General Degree courses.

Scholarship Rate: Scholarship is provided towards tuition fee and maintenance allowance. The rate of scholarship towards tuition fee for General Degree courses is Rs. 30,000 p.a., for Professional courses Rs. 1.25 lakh p.a. and for Medical studies Rs. 3.0 lakh p.a. Fixed maintenance allowance of Rs. 1.0 lakh p.a. is provided to all students under the scheme. Inter Ministerial Committee oversees the implementation and monitoring of the scheme.

Reservation: Reservation Policy as prescribed by the UT of J&K is adopted under the scheme i.e. 8% earmarked for Scheduled Castes, 10% for Scheduled Tribes and 22% for Socially and Economically Backward Classes (SEBC).

Direct Benefit Transfer (DBT): The scheme is covered under the DBT wherein the scholarship is disbursed directly into the bank account of beneficiaries.

Online Portal: The students are required to apply online on the AICTE web portal – www.aicte-jk-scholarship.in/.

4. <u>Post Graduate Indira Gandhi Scholarship for Single Girl Child:</u>

Objective: To provide financial assistance to Single Girl Child for pursuing post-graduation on full time/regular basis in Universities/ Institutes/Colleges in India.

Eligibility: Single girl child who has taken admission in regular full time first year masters degree course in any designated university or post graduate college.

Scope: 3000 fresh scholarship per annum.

Scholarship Rate: Rs. 36200/- per annum for the period of two years only.

Reservation: Girl students without having any brother or the girl student who are twin daughters/fraternal daughter may also apply for scholarship under the aforesaid scheme.

Direct Benefit Transfer (DBT): The scheme is covered under the DBT wherein the scholarship is disbursed directly into the bank account of beneficiaries.

Online Portal: The scheme is on-boarded on the National Scholarship portal.

5. Swami Vivekananda Single Girl Child Scholarship for Research in Social Sciences:

Objective: The objectives of the scheme are:

- i. To support higher education of single girl child in Social Sciences.
- ii. To recognize the value of observance of small family norm.
- iii. To recognize the norm of single girl child in society.
- iv. To propagate the concept of single girl child norm.
- v. Promoting single girls in the society.

Eligibility: The scheme is applicable to such a single girl child who has registered herself in regular, full- time Ph. D. program in Social Sciences in Indian Universities/Colleges/Institutes

Scope: The number of slots for fellowship may be decided every year on the basis of eligible applications complete in all respects, received through online mode.

Scholarship Rate: The financial assistance available under the scheme is as follows:

Fellowship	@ Rs. 25,000/- p.m. for Initial two years
	@ Rs. 28,000/- p.m. for remaining tenure
Contingency	@ Rs. 10,000/- p.a. for initial two years
	@ Rs. 20,500/- p.a. for remaining tenure
Escort Reader	Rs. 2,000/- p.m. in case of PWD candidates
Assistance	

Reservation: Girl students up to the age of 40 years for general category and 45 years for the reserved categories i.e. SC/ST/OBC and PWD (Persons with Disabilities) as on the last date of submission of online application are eligible. Transgender candidates are eligible to apply under the scheme as per the norms.

Direct Benefit Transfer (DBT): The scheme is covered under the DBT wherein the scholarship is disbursed directly into the bank account of beneficiaries.

Online Portal: The scheme is on-boarded on the Scholarship and Fellowship Management Portal (SFMP).

Annexure referred to in Part (d) of the reply to Lok Sabha Unstarred Question No. 2312 asked by Shri Raja Amareshwara Naik, Dr. Jayanta Kumar Roy, Shrimati Sangeeta Kumari Singh Deo, Dr. Sukanta Majumdar, Shri Rajveer Singh (Raju Bhaiya), Shri Bhola Singh, Shri Vinod Kumar Sonkar, Hon'ble MPs, Lok Sabha regarding National Scheme of Incentive to Girls for Secondary Education for answer on 01.08.2022.

1. National Means-cum-Merit Scholarship Scheme (NMMSS):

		F.Y. 2019-	20	F.Y. 2020-	·21	F.Y. 2021-22		
S.No	Name of State/UTs	No. of Scholarships (Fresh+Renewal	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal	Amount (Rs in lakh)	No. of Scholarships (Fresh+Renewal	Amount (Rs in lakh)	
1	Andaman & Nicobar Islands	212	25.44	129	15.48	129	15.48	
2	Andhra Pradesh	7450	894.00	9063	1087.56	7451	894.12	
3	Telangana	6457	774.84	5112	613.44	4315	517.80	
4	Arunachal Pradesh	90	10.80	117	14.04	112	13.44	
5	Assam	1353	162.18	2291	273.48	2403	288.36	
6	Bihar	12827	1486.20	15670	1862.76	10029	1203.48	
7	Chandigarh	177	21.24	322	38.64	173	20.76	
8	Chhattisgarh	622	74.64	919	110.28	1434	172.08	
9	Dadra & Nagar Haveli	42	5.04	67	8.04	78	9.36	
10	Daman & Diu	32	3.84	07	0.04	76	9.30	
11	Delhi	1076	129.12	8102	972.24	2368	284.16	
12	Goa	289	34.68	90	10.80	77	9.24	
13	Gujarat	9666	1159.92	15899	1907.88	13027	1563.24	
14	Haryana	8394	995.28	10540	1264.80	6806	816.72	
15	Himachal Pradesh	3039	364.68	3356	402.72	2973	356.76	
16	Jammu & Kashmir	1192	143.04	3135	376.20	2462	295.44	
17	Jharkhand	1393	166.80	1339	160.68	1588	190.56	
18	Karnataka	24597	2951.64	13298	1595.76	12242	1469.04	
19	Kerala	23608	2832.96	13031	1563.72	12810	1537.20	
20	Lakshadwee p	-	*	-	*	-	*	
21	Madhya Pradesh	46681	5116.99	14511	1595.71	15521	1862.52	

* Prop	* Proposal not received from State/UT Governments									
	TOTAL	280221	33013.9 3	267503	31908.9 7	206794	24815.2 8			
36	West Bengal	23599	2830.92	23134	2776.08	20437	2452.44			
35	Uttrakhand	1131	133.02	3637	436.44	1386	166.32			
34	Uttar Pradesh	3676	441.00	5141	616.86	5772	692.64			
33	Tripura	168	20.16	464	55.62	458	54.96			
32	Tamil Nadu	44412	5329.44	26932	3231.84	22215	2665.80			
31	Sikkim	229	27.48	98	11.76	92	11.04			
30	Rajasthan	9091	1057.98	11198	1329.72	9964	1195.68			
29	Punjab	3802	430.68	5010	596.70	4556	546.72			
28	Pudducherry	323	38.76	398	47.76	370	44.40			
27	Odisha	12613	1513.56	13978	1677.36	8713	1045.56			
26	Nagaland	-	*	659	79.08	-	*			
25	Mizoram	653	78.36	277	33.24	219	26.28			
24	Meghalaya	905	108.60	304	36.48	85	10.20			
23	Manipur	387	46.44	130	15.60	105	12.60			
22	Maharashtra	30035	3604.20	59152	7090.20	36424	4370.88			

2. <u>Central Sector Scholarship Scheme for College and University Students:</u>

S.		FY. 2019-20		FY. 20	20-21	FY. 2021-22	
No ·	State	No. of Scholarship s	Amount (in cr.)	No. of Scholarship s	Amount (in cr.)	No. of Scholarship s	Amount (in cr.)
1	Andhra Pradesh	12616	142330000	6278	70900000	5600	64990000
2	Assam	385	4380000	222	2420000	191	2120000
3	Bihar	2741	27660000	13427	134400000	14339	143400000
4	CBSE	9518	110470000	9771	107350000	10704	121800000
5	Chhattisgarh	3302	36080000	2551	28640000	4150	47540000
6	CISCE	107	1170000	94	1050000	118	1270000
7	Goa	75	1090000	46	570000	50	540000
8	Gujarat	9038	93760000	8647	89220000	7715	85420000
9	Haryana	6900	74160000	9367	95770000	7578	80340000
10	Himachal Pradesh	630	7170000	598	5990000	994	10010000
11	Jammu and Kashmir	808	9450000	430	4690000	645	6720000
12	Jharkhand	0	0	21	210000	2	20000
13	Karnataka	14132	156840000	9783	106430000	11894	133060000
14	Kerala	8854	102170000	7830	84290000	9711	104830000

Grand Total		148527	161627000 0	155007	164599000 0	177587	192202000 0
30	West Bengal	11626	124160000	12200	130280000	12487	130170000
29	Uttarakhand	1221	12730000	1211	13740000	1360	14670000
28	Uttar Pradesh	7263	74760000	11223	114590000	12765	132040000
27	Tripura	649	6850000	453	4730000	22	270000
26	Telangana	11204	120320000	9530	102400000	11271	127290000
25	Tamil Nadu	7576	82170000	7766	85710000	12186	128630000
24	Rajasthan	5460	58490000	6121	61760000	9851	100180000
23	Punjab	2553	26770000	2948	30450000	2380	25380000
22	Puducherry	109	1180000	210	2350000	171	2050000
21	Odisha	5664	57760000	7426	77360000	7285	77230000
20	Nagaland	14	140000	128	1290000	22	240000
19	Mizoram	3	30000	0	0	0	0
18	Meghalaya	123	1230000	69	690000	56	580000
17	Manipur	369	3740000	316	3330000	280	3180000
16	Maharashtra	13789	150450000	13710	149580000	16694	188880000
15	Madhya Pradesh	11798	128760000	12631	135800000	17066	189170000

3. Special Scholarship Scheme for Jammu & Kashmir and Ladakh:

FY	scholarships (fresh + renewal)	Amount (Rs. in cr.)
2018-19	12583	177.82
2019-20	12154	207
2020-21	12573	128
2021-22	12425	184

4. Post Graduate Indira Gandhi Single Girl Child Scholarship:

(Rs. In Lakhs)

	201	9-20	202	0-21	202	1-22
States	Beneficiari	Disbursem	Beneficiari	Disbursem	Beneficiari	Disbursem
	es	ent	es	ent	es	ent
ANDAMAN AND						
NICOBAR	0	0.00	0	0.00	2	0.73
ANDHRA PRADESH	13	4.71	16	5.79	84	57.18
ARUNACHAL	_	0.00		4.45	42	0.42
PRADESH	0	0.00	4	1.45	12	8.12
ASSAM	50	18.10	185	66.97	375	196.99
BIHAR	1	0.36	22	7.96	92	62.29
CHANDIGARH	3	1.09	4	1.45	10	5.29
CHHATTISGARH	5	1.81	14	5.07	29	18.48
DELHI	9	3.26	24	8.69	42	23.65
GOA	4	1.45	6	2.17	5	2.65
GUJARAT	14	5.07	48	17.38	49	23.78
HARYANA	6	2.17	28	10.14	60	31.00
HIMACHAL PRADESH	5	1.81	20	7.24	90	55.60
JAMMU AND	_		_			
KASHMIR	2	0.72	8	2.90	26	15.72
JHARKHAND	0	0.00	10	3.62	38	21.40
KARNATAKA	92	33.30	214	77.47	146	66.77
KERALA	547	198.01	1262	456.84	1324	505.32
LADAKH	0	0.00	1	0.36	2	1.56
LAKSHADWEEP	0	0.00	2	0.72	1	0.78
MADHYA PRADESH	15	5.43	53	19.19	117	66.51
MAHARASHTRA	24	8.69	61	22.08	164	100.47
MANIPUR	9	3.26	39	14.12	124	68.13
MEGHALAYA	2	0.72	4	1.45	46	34.23
MIZORAM	0	0.00	5	1.81	35	19.08
NAGALAND	1	0.36	1	0.36	23	16.71
ODISHA	49	17.74	81	29.32	569	227.09
PUDUCHERRY	9	3.26	26	9.41	30	14.28
PUNJAB	15	5.43	30	10.86	28	14.00
RAJASTHAN	8	2.90	18	6.52	35	19.01
SIKKIM	1	0.36	7	2.53	3	1.09
TAMIL NADU	258	93.40	519	187.88	635	251.28
TELANGANA	39	14.12	78	28.24	371	167.96
THE DADRA AND						
NAGAR HAVELI AND						
DAMAN AND DIU	0	0.00	0	0.00	1	0.37
TRIPURA	17	6.15	46	16.65	91	42.69
UTTAR PRADESH	11	3.98	36	13.03	101	57.33
UTTARAKHAND	2	0.72	4	1.45	15	9.22
WEST BENGAL	451	163.26	1132	409.78	1771	683.43

Total	1662	601.644	4008	1450.896	6546	2890.18
lotai	1002	OOTIOTT	7000	T420.020	0370	2030.10

5. <u>Swami Vivekananda Single Girl Child Fellowship:</u>

(Rs. In Lakhs)

	201	.9-20	202	0-21	2021-22	
States	Beneficiari	Disburseme	Beneficiari	Disburseme	Beneficiari	Disburseme
	es	nt	es	nt	es	nt
ANDHRA PRADESH	11	40.39	9	34.44	23	96.49
ASSAM	11	29.14	12	73.1	9	29.32
BIHAR	0	0	0	0	0	0
CHANDIGARH	3	14.45	1	1.91	1	8.25
CHHATISGARH	0	0	1	6.98	0	0
DELHI	8	20.1	20	114.44	26	112.78
GUJARAT	3	11.81	5	24.84	6	22.52
HARYANA	1	3.13	2	11.57	2	7.06
HIMACHAL						
PRADESH	2	4.61	1	3.19	0	0
JAMMU AND				4= 00		0 - 4
KASHMIR	3	7.53	3	17.22	2	8.74
JHARKHAND	1	3.61	1	0.47	0	0
KARNATAKA	9	22.8	5	20.76	9	66.19
KERALA	43	169.81	41	165.87	24	87.79
MADHYA PRADESH	2	6.78	3	9.84	6	21.62
MAHARASHTRA	11	42.99	15	74.03	15	63.08
MANIPUR	1	5.27	2	9.2	0	0
MEGHALAYA	2	5.74	1	4.55	1	5.22
ODISHA	1	1.16	1	2.27	1	0.27
PUDUCHERRY	3	12.41	2	11.95	5	11.56
PUNJAB	8	23.28	6	21.34	6	26.67
RAJASTHAN	6	18.14	5	15.95	4	16.66
TAMIL NADU	22	71.86	32	168.24	34	153.02
TELANGANA	6	20.36	11	60.78	3	16.75
TRIPURA	0	0	0	0	0	0
UTTAR PRADESH	20	79.79	19	85.58	14	52.01
UTTARAKHAND	2	6.87	2	5.49	1	3.55
WEST BENGAL	64	254.99	63	290.48	53	218.17
Total	243	877.02	263	1234.49	245	1027.72
